

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.

REVISED CAUSE LIST FOR 19/02/2018 (Monday)

S.No.	File No.	Case Particulars	Purpose
1	333	Shahnawaz Ilyas, Mayank Dhyani (Objection)	Arguments
2	440	Shri V.T Raman (Objection)	Arguments
3	437	V.T Arun (Objection)	Arguments
4	146/1	Paneer s/o Chinnakutti pillai (Objection)	Arguments
5	146/2	N.Annaduri s/o Narayanaswamy (Objection)	Arguments
6	146/8	Gopal s/o Narashimha (Objection)	Arguments
7	49	Objection form Kisan Agro-Tech Cooperative (Objection)	Arguments
8	256	Kishan Agro tech Co-operative Society Ltd. (Objection)	Arguments
9	304	WAILDOAK INFRASTRUCTURE & PROJECTS PVT	Arguments

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11/2/18
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